

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TCP/222/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAJKUMAR BROS

NAME OF THE RESPONDENT(S)

: JEPPIAAR FURNACE AND STEELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K. MARIMIALAI

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## **ORDER**

Counsel for petitioner called absent. No representation. Counsel for respondent present and filed vakalat on behalf of the respondent. As seen the order dated 11.7.2017, counsel for petitioner was present and sought time for submitting arguments. Time extended for hearing submissions by both the sides. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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